

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

GYANS MAESTROS PRIVATE LIMITED

1. Name Of Corporate Person	GYANS MAESTROS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	08.08.1991
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies Delhi
4. Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U70200DL1991PTCO45314
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	G-11B-23, Ground Floor, Greater Kailash- I, New Delhi-110048
6. Liquidation Commencement Date of Corporate Person	02.12.2025
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name – Hans Raj Chugh Address – E-24, Basement, Lajpat Nagar – III, New Delhi - 110024 E-Mail – hansrajchugh@ashm.in Mobile No- 9811207924 Registration No. – IBBI/IPA-001/IP-PD0698/2017-18/11182
8. Last Date for Submission of Claims	01.01.2026

Notice is hereby given that the **GYANS MAESTROS PRIVATE LIMITED** has commenced voluntary liquidation on 02.12.2025.

The stakeholders of **GYANS MAESTROS PRIVATE LIMITED** are hereby called upon to submit proof of their claims, on or before 01.01.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Date and Place:

HANS RAJ CHUGH
11.12.2025 and Delhi

UMMEED HOUSING FINANCE PVT. LTD

CIN: U64990HR2016PT0057884

Regd. Off.: 2009-2014, 20th Floor, Magnum Global Park, Golf Course Extn. Road, Sector 58, Gurgaon-122011

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

Sale notice for sale of immovable assets under the securitisation and reconstruction of financial assets and enforcement of security interest act, 2002 under rule 8(5) read with rule 8 (6) of the security interest (enforcement) rule, 2002. Notice is hereby given to the public in general and in particular to the borrower (s) and guarantor (s) whose details are given in below mentioned table that the below described immovable property mortgaged/charged to the secured creditor the physical possession of which has been taken by the **Authorised Officer Of M/S Ummeed Housing Finance Pvt. Limited** Secured Creditor On 08.12.2025. Pursuant To Assignment Of Debt. In Uhpil, Will Be Sold On 15.01.2026. **As is Where Is**, **As is What Is**, And **Whatever There Is** Basis For Realization Of Company's Dues. **DESCRIPTION OF THE IMMOVABLE PROPERTY WITH KNOWN ENCUMBRANCE, IF ANY PROPERTY DESCRIPTION:** All That Part And Parcel Of Property Having Area Measuring 50 Sq. Yrds, I.e. 41.80 Sq. Mtrs, Built-Up First Floor, Without Roof Rights, Bearing Property No. C-269, Out Of Khasra No. 377, Situated At Village Ghonda, Gurjan Khadar In The Abadi Of C Block, Gali No. 11, Bhajanpura, Illaga Shahdara, Delhi-110053. **Boundaries: East:- East-Property No. C-269, West-Property No. C-268, North-Property Of Other, South-Gali 11 Feet Wide**

Borrower/s & Guarantor/S Name & Address	1. Date & Time of Auction 2. Date of Submission of EMD 3. Date & Time of The Property Inspection	1. Reserve Price 2. EMD of The Property 3. Bid Increment
1. Devindra . S/o Shyam Veer Singh (Borrower) 2. Tej Pal Singh S/o Shyam Beer Singh (Co-Borrower) 3. Seema Kumari W/o Devindra (Co-Borrower) All Above Residing At- U3 259 Nand Nagari East Delhi-110093. Also At- B-4/189, Nand Nagri, Delhi-110093. Also At-Travel Studios 414, 4th Floor, Pratap Bhawan Ito Gate No 4, New Delhi-110002	1) Auction Date: 15.01.2026 Between 12:00 PM To 1:00 PM With Unlimited Extension Of 5 Minutes 2) Last Date Of Submission Of End With KYC Is 12.01.2026 Up To 7:00 P.M. (Ist.) 3) Date Of Inspection: 08.01.2026 Between 11:00 AM To 4:00 PM (Ist)	1. Reserve Price: Rs.12,83,000/- 2. Earnest Money Deposit: Rs. 1,28,300/- 3. Bid Increment Rs. 15,000/- & In Such Multiples.

Lan. No. LXLAX02923-240028032, Loan Agreement Date: 28-Aug-2023, Loan Amount Rs. 12,60,000/-, Total Amount Due Of Rs.15,43,530/- As On 03-12-2025+ Further Interest And Other Charges From 04-12-2025

Place : Gurgaon Authorise Officer, Gaurav Tripathi Mobile- 9650055701
Date : 11.12.2025 UMMEED HOUSING FINANCE PVT.LTD.

PUBLIC NOTICE

NOTICE is hereby given that the below mentioned Authorised Person is no longer affiliated as Authorised Person of Kotak Securities Limited.

Authorised Person Name	Trade Name	Exchange Registration Numbers of Authorised Person	Address of Authorised Person
CHIRAG GUPTA	CHIRAG GUPTA	NSE - AP0291566991	Adarsh Nagar Handawala Bag 4, Faridabad Faridabad 28203

Please note that above mention Authorised Person (AP) is no longer associated with us. Any person heretoforth dealing with above mention AP should do so, at their own risk. Kotak Securities Ltd. shall not be liable for any such dealing. In case of any queries for the transactions till date, Investors are requested to inform Kotak Securities Ltd. within 15 days from the date of this notification, failing which it shall be deemed that there exists no queries against the above mentioned AP.

Kotak Kotak Securities Limited. Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400051. CIN: U99999MH1994PLC134051. Telephone No.: +22 43360000. Fax No.: +22 67132430. Website: www.kotak.com / www.kotaksecurities.com. Correspondence Address: Infinity IT Park, Bldg. No 21, Opp. Film City Road, A K Vaidya Marg, Malad (East), Mumbai 400097. Telephone No: 42856825. SEBI Registration No: IN200200137 (Member of NSE, BSE, MSE, MCX & NCDX). AMFI ARN 0164, PMS INP000000258, and Research Analyst INH000000586. NSDL/CDSL: IN-IN-DP-629-2021. Compliance Officer Details: Mr. Hiren Thakkar Call: 022-42858484, or Email: ks.compliance@kotak.com.

PUBLIC NOTICE

NOTICE is hereby given that the below mentioned Authorised Person is no longer affiliated as Authorised Person of Kotak Securities Limited.

Authorised Person Name	Trade Name	Exchange Registration Numbers of Authorised Person	Address of Authorised Person
SHIWANG BHARDWAJ	SHIWANG BHARDWAJ	NSE - AP0291570501	4 19 SECTOR 5 RAJENDER NAGAR SAHIBABAD GHAZIABAD 201003

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Chola

Corporate Office: Chola Crest C 54 & 55, Super B – 4, Thiru Vi Ka Industrial Estate, Guindy, Chennai-600032, India, Branch Office: 1st & 2nd Floor, Plot No.6, Main Pusa Road, Karol Bagh, New Delhi - 110 005.

POSSESSION NOTICE UNDER RULE 8 (1)

WHEREAS the undersigned being the Authorised Officer of M/s. Cholamandalam Investment And Finance Company Limited ,under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 hereinafter called the Act and in exercise of powers conferred under Section 13[12] read with Rules 3 of the Security Interest [Enforcement] Rules, 2002 issued demand notices calling upon the borrowers, whose names have been indicated in Column [B] below on dates specified in Column [C] to repay the outstanding amount indicated in Column [D] below with interest thereon within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers in particular and the Public in general that the undersigned has taken possession of the properties mortgaged with the Company described in Column [E] herein below on the respective dates mentioned in Column [F] in exercise of the powers conferred on him under Section 13[4] of the Act read with Rule 3 of the Rules made there under.

The borrowers in particular and the Public in general are hereby cautioned not to deal with the properties mentioned in Column [E] below and any such dealings will be subject to the charge of M/s. Cholamandalam Investment And Finance Company Limited for an amount mentioned in Column [D] along with interest and other charges. Under section 13 [8] of the Securitisation Act, the borrowers can redeem the secured asset by payment of the entire outstanding including all costs, charges and expenses before notification of sale.

SL NO	NAME AND ADDRESS OF APPLICANT & LOAN ACCOUNT NUMBER	DATE OF DEMAND NOTICE	OUTSTANDING AMOUNT	DETAILS OF PROPERTY POSSESSED	DATE OF POSSESSION
[A]	[B]	[C]	[D]	[E]	[F]
1.	Loan Account Nos. ML01FID00000086129 and ML01RRK00000092936 1.ASHOK KUMAR (APPLICANT), 2.RANVIR R (CO-APPLICANT), 3.GYAN WATI (CO-APPLICANT), 4.SURENDER S (CO-APPLICANT), All Above At: HOUSE No. 92, AMROLI 143, PALWAL, FARIDABAD, HARYANA - 121102	16.05.2025	Rs. 21,52,673/- as on 16.05.2025	KHEWAT/KHATA NO. 187/202, MUST. NO. 36, KILLA NO. 1/1 (3-3), RAKBA 03, KANAL 03, MARLA 1/5, AREA MEASURING 380 SQ. YDS., MAUJA AMROLI, TEHSILAND DISTT. PALWAL, JAMABANDI YEAR 2017-18, BOUNDED AS UNDER: - EAST - 112 FT/ PROPERTY OF SH. PRAKASH, WEST - 103 FT/ ROAD 11 FT. WIDE, NORTH - 72 FT/ ROAD 22 FT. WIDE, SOUTH - 47 FT. / PROPERTY OF SH. BHEEMAN.	10 December - 2025 PHYSICAL

Date: 10 - December - 2025 Authorised Officer
Place: PALWAL - HARYANA Cholamandalam Investment And Finance Company Limited

ADITYA BIRLA CAPITAL

PROTECTING INVESTING FINANCING ADVISING

ADITYA BIRLA CAPITAL LIMITED

Registered Office: Indian Rayon Compound, Veraval, Gujarat - 362266.
Corporate Office: 12th Floor, R Teck Park, Nirlon Complex, Near Hub Mall, Goregaon (East), Mumbai-400 063, MH.

E-AUCTION SALE NOTICE

15 days Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002.

On account of the amalgamation between Aditya Birla Finance Ltd. and Aditya Birla Capital Ltd. vide the Scheme of Amalgamation dated 11.03.2024 duly recorded in the Order passed by the National Company Law Tribunal - Ahmedabad on 24.03.2025, all SARFAESI actions initiated by Aditya Birla Finance Ltd. in relation to the mortgaged property mentioned, stands transferred to Aditya Birla Capital Ltd., the amalgamated company.

Accordingly, the **Authorized Officer of Aditya Birla Capital Limited** / Secured Creditor had Taken **POSSESSION** of the following secured assets pursuant to notice issued under Sec. 13(2) of Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI) for recovery of the secured debts of the secured creditor, for the dues as mentioned herein below with further charges and cost thereon from the following Borrowers and Co-Borrowers. Notice is hereby given to the public in general and in particular to the Borrowers and Co-Borrowers that e-auction of the following property for realization of the debts due to the **Aditya Birla Capital Limited** will be held on **"As is where is"**, **"As is what is"** and **"Whatever there is"** basis.

DATE & TIME OF E-AUCTION : 30.12.2025 , BETWEEN 11:00 A. M. TO 01:00 P. M.
LAST DATE OF RECEIPT OF KYC & EARNEST MONEY DEPOSIT (EMD) : 29.12.2025

Sr. No.	Name of the Borrowers & Co-Borrowers	Description of Properties / Secured Assets	Reserve Price (in Rs.)	Earnest Money Deposit (EMD) (in Rs.) / Incremental Value (in Rs.)	Demand Notice Date & Total Amt. (in Rs.)
1.	1. Mr. Kuldeep, S/o. Ashok Kumar 2. Mrs. Sukam Devi, W/o. Ashok Kumar Lan: ABND_STSO00000773515 and ABND_STSO00000790411	All That Piece And Parcel Of The Property Bearing Khewat No. 154, Khata No. 158, Khasra No. 202(1-2), 439(0-3), Kitta -2 Tadadi, 13/ 18 Part of 1 Kanal 5 Marla i.e., Measuring 18 Marla Situated At Mouza-Marot, Tehsil – Matanahli, Hajjar, Haryana.	Rs. 44,51,000/- (Rupees Forty-Four Lakh Fifty-One Thousand Only)	Rs. 4,45,100/- (Rupees Four Lakh Forty-Five Thousand One Hundred Only) Rs. 25,000/- (Rs. Twenty Five Thousand Only)	12.03.2025 & Rs. 50,20,657/- (Rupees Fifty Lakhs Twenty Thousand Six Hundred Fifty Seven Only) due as on 11.03.2025
2.	1. M/s. Mohit Dhiman Wood Works, Through Its Proprietor, Naresh Kumar 2. Mr. Naresh Kumar S/o. Gnan Chand 3. Mrs. Rajrani, W/o. Naresh Kumar Lan: ABYAMSTSO00000766136	All that piece and parcel of the Property Constructed On Land Measuring 9 Malra 5 Sarsai i.e., 284 Sq. Yds. Comprising In Khewat/Khatoni No. 420/507 (New Khewat Khatoni No. 433/518), Khasra No. 54/202(2-18), 21(7-4), 22(3-10), 68/1 (7-4), 8/2(4-0), 9(8-0), 10(7-4), 11(7-4), 12(1(3-19), 20(1(3-0), Kitta 10 Being 8/1083 Share Of Land Measuring 54 Kanal 03 Marlas i.e., 08 Marlas And (Now Khewat No.434), Khasra No. 68/2(7-16), 3/1(2-17), Kitta 2 Being 1/142 Share Of Land Measuring 10 Kanal 13 Marlas i.e., 01 Marla 05 Sarsai, Total Land Measuring 9 Malra 5 Sarsai Situated At Mouja Bai Chappar, Hb No.-365, Tehsil –Jagadhri, District – Yamunanagar As Per The Jamabandi For Year 2011-19 And Sale Deed No.4703 Dated 19-08-2016 And Bounded As Under: East: 82'-3"- Street 18 Ft Wide, West: 68' - Property Of Ram Prakash, North: 13'-1" - Passage 22' Wide, South: 55' - Plot Of Bilma Devi.	Rs. 32,37,500/- (Rupees Thirty-Two Lakh Thirty-Seven Thousand Five Hundred Only)	Rs. 3,23,750/- (Rupees Three Lakh Twenty-Three Thousand Seven Hundred and Fifty Only) Rs. 25,000/- (Rs. Twenty Five Thousand Only)	07.02.2025 & Rs. 42,76,013/- (Rupees Forty Two Lakhs Seventy Six Thousand Thirteen Only) due as on 06.02.2025

For detailed terms and conditions of the sale, please refer to the link provided in **Aditya Birla Capital Limited** / Secured Creditor's website i.e. <https://abfl.adityabirlacapital.com/Pages/Individual/Properties-for-Auction-under-SARFAESI-Act.aspx> or <https://BidDeal.in> Contact Nos.: Aditya Birla Capital Limited, Authorized Officer Rama Shankar (9212351900) Parneet Singh (9720029337), Apoorva Danthi(9930909725), VedPrakash Mishra(9004026790), Mohit Sharma(9873913955), Komal Pantil(9867895795), Jahirul Laskar(9706003075)

Place : Hajjar / Yamunanagar, Haryana
Date : 11.12.2025

Sd/
Authorized Officer
Aditya Birla Capital Limited

Chola

Corporate Office: Chola Crest C 54 & 55, Super B – 4, Thiru Vi Ka Industrial Estate, Guindy, Chennai-600032, India, Branch Office: 1st & 2nd Floor, Plot No.6, Main Pusa Road, Karol Bagh, New Delhi - 110 005.

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SL NO	NAME AND ADDRESS OF APPLICANT & LOAN ACCOUNT NUMBER	DATE OF DEMAND NOTICE	OUTSTANDING AMOUNT	DETAILS OF PROPERTY POSSESSED	DATE OF POSSESSION
[A]	[B]	[C]	[D]	[E]	[F]
1.	Loan Account Nos. HE01DEI000000090232 1.AJAY KANSAL (APPLICANT) 666, PUKHTA BAZAR, JAHANGIRABAD, BULANDSHAHR, UTTAR PRADESH-202394 ALSO AT, FLAT NO. 105, 1ST FLOOR, SURYA KANISHK TOWER, PLOT NO.26, SECTOR-4, VAISHALI, GHAZIABAD, UTTAR PRADESH-201010 2.SHIVANI KANSAL (CO-APPLICANT) 666, PUKHTA BAZAR, JAHANGIRABAD, BULANDSHAHR, UTTAR PRADESH -202394 ALSO AT,FLAT NO. 105, 1ST FLOOR, SURYA KANISHK, TOWER, PLOT NO.26, SECTOR-4, VAISHALI, GHAZIABAD, UTTAR PRADESH-201010 3.M/S AGRAWAL TRADING CO.(THROUGH ITS PROP. AJAY KANSAL (CO-APPLICANT) NAI MANDI, JAHANAGIRABAD, BULANDSHAHR, UTTAR PRADESH – 203394	16-09-2025	Rs. 2,01,37,023/- as on 10-09-2025	FLAT NO. 105, FIRST FLOOR (WITHOUT ROOF RIGHTS) HAVING SUPER AREA 3205 SQ. FT. OR 297.75 SQ. MTRS. (COVERED AREA 2340 SQ. FT. OR 217.39 SQ. MTRS.) CONSISTING OF 1 DRAWING CUM DINNING ROOM, 4 BED ROOMS, 1 KITCHEN, 3 TOILETS, 1 SERVANT ROOM AND BALCONIES ALONG WITH ONE OPEN CAR PARKING, BUILT IN GROUP HOUSING COMPLEX 'SURYA KANISHK TOWER' SITUATED AT VAISHALI GROUP HOUSING PLOT NO. 26, SECTOR- 4, VAISHALI, GHAZIABAD, TEHSILAND DISTT. GHAZIABAD (U.P)	08 December - 2025 Symbolic
2.	Loan Account Nos. HE01EDL00000025133 & HE01EDL00000023851 1.VIVEK UPPAL (APPLICANT) 2.NEENA UPPAL (CO-APPLICANT) 3.VISHAL UPPAL (CO-APPLICANT) 4.SHREE GANESH ENTERPRISES (THROUGH ITS PROP. VIVEK UPPAL) (CO-APPLICANT) All Above At: H. NO. C-18, G/F – 04, RAMPRASTHA COLONY, CHANDER NAGAR, GHAZIABAD, UTTAR PRADESH-201011	16-09-2025	Rs. 81,41,192/- as on 10-09-2025	PROPERTY NO.01 - RESIDENTIAL FLAT NUMBER F.F. -4, FIRST FLOOR, INCLUDING 2 BEDROOM, 1 DRAWING/DINNING ROOM, 1 KITCHEN, 2 TOILETS, BATHROOM AND BALCONY, COVERED AREA 850 SQ. FT. I.E., 78.97 SQ. MTRS., SITUATED IN FREEHOLD PLOT NO. 18, BLOCK - C, SITUATED IN SECTOR – 12, RESIDENTIAL COLONY RAMPRASTHA, VILLAGE MAHARAJPUR PARGANA LONI TEHSILAND DISTRICT GHAZIABAD, U.P. PROPERTY NO.2 - RESIDENTIAL FLAT NUMBER G -4 (M.I.G.) (GROUND FLOOR) (FRONT SIDE) (WITHOUT ROOF RIGHTS), COVERED AREA 990 SQ. FT., I.E., 91.97 SQ. MTRS., SITUATED IN PLOT NO. 18, BLOCK – C, SITUATED IN SECTOR – 12, T.H.A., RESIDENTIAL COLONY RAMPRASTHA HADABAST, VILLAGE MAHARAJPUR PARGANA LONI GHAZIABAD TEHSIL AND DISTRICT GHAZIABAD, U.P. BOUNDED AS UNDER: PLOT BOUNDED AS UNDER: EAST – ROAD 80 FT. WIDE, WEST – PLOT NO. 184, BLOCK – C, NORTH – PLOT NO. 19, BLOCK – C, SOUTH – ROAD 80 FT. WIDE	09 December - 2025 Symbolic
3.	Loan Account Nos. HE01XBU00000100513 1.SWASTIK FIELD FRESH PRIVATE LIMITED (THROUGH DIRECTOR VIJAY KUMAR TRIPATHI) (APPLICANT), GF, R - 1/1, NAWADA HOUSING COMPLEX, JAIN ROAD DWARKA MOR, UTTAM NAGAR, DELHI – 110059 2.VIJAY KUMAR TRIPATHI (CO-APPLICANT), GF, R - 1/1, NAWADA HOUSING COMPLEX, JAIN ROAD DWARKA MOR, UTTAM NAGAR, DELHI – 110059 3.VIJAY KUMAR TRIPATHI (CO-APPLICANT), HOUSE NO. 69A/2/2A, MOHALLA SHIVKUTI, ARAZI NO. 97, MAUJA SADIABAD CHILLAPATTI, SADAR, PRAYAGRAJ, UTTAR PRADESH-211004 4.ANURADHA PANDAY (CO-APPLICANT), GF, R - 1/1, NAWADA HOUSING COMPLEX, JAIN ROAD DWARKA MOR, UTTAM NAGAR, DELHI – 110059 5.ANURADHA PANDAY (CO-APPLICANT), HOUSE NO. 69A/2/2A, MOHALLA SHIVKUTI, ARAZI NO. 97, MAUJA SADIABAD CHILLAPATTI, SADAR, PRAYAGRAJ, UTTAR PRADESH-211004	11-09-2025	Rs. 134,63,780.00 as on 11/09/2025	HOUSE NO. 69A/ 2/ 2A, MOHALLA SHIVKUTI, PARGANA & TEHSIL SADAR, JANPAD PRAYAGRAJ, ARAZI NO. 97, MAUJA SADIABAD CHILLAPATTI, PARGANA & TEHSIL SADAR, JANPAD PRAYAGRAJ, TOTAL AREA 157.8 SQ. MTRS., BUILT-UP AREA 72.00 SQ. MTRS., BOUNDED AS UNDER: EAST- HOUSE OF SH. RATAN LAL WEST- HOUSE OF SH. JAVED AHMED NORTH - 25 FT. WIDE ROAD SOUTH- HOUSE OF SMT. MAMTA SINGH, ADA COLONY	09 December - 2025 Symbolic

Date: 08, 09 - December - 2025 Authorised Officer
Place: GHAZIABAD Cholamandalam Investment And Finance Company Limited

homefirst

We'll take you home

Home First Finance Company India Limited

CIN: L65990MH2010PLC240703
Website: homefirstindia.com
Phone No.: 180030008425 Email ID: loanfirst@homefirstindia.com

POSSESSION NOTICE

REF: POSSESSION NOTICE UNDER SUB-RULE (1) OF RULE 8 OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

WHEREAS the undersigned being the Authorized Officer of HOME FIRST FINANCE COMPANY INDIA LIMITED, pursuant to demand notice issued on its respective dates as given below, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act No. 54 of 2002) and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 calling upon you/Borrowers, the under named to pay outstanding dues as within 60 days from the date of receipt of respective notices. You/Borrowers all, however, have failed to pay the said outstanding dues within stipulated time, hence **HOME FIRST FINANCE COMPANY INDIA LIMITED** are in exercise and having right as conferred under the provision of sub section (4) of section 13 of SARFAESI ACT,2002 read with rules thereunder, taken **POSSESSION** of the secured assets as mentioned herein below:

Sr. No	Name of Borrowers/ Co-Borrowers/ Guarantors	Description of Mortgaged Property	Date of Demand Notice	Total O/s as on date of Demand Notice (in INR)	Date of possession
1.	Prem Kumar Soni,Late Koshlaya Soni (Deceased), Other Legal Representative of Late Koshlaya Soni (Deceased)	Plot No-C-158, Aaraji No-736, Gathila kheda, Rajasw Gram Gathilakheda,Sharda dream City, Tehsil & Dist. Bhiilwara,bhiilwara,Rajasthan,311001 Bounded by North-Plot No-C-159, South-Plot No-C-157, East-Plot No-165, West-Road 30ft.	03-10-2025	16,83,714	08-12-2025
2.	Surender Singh	Plot-Anantraj Aashray,Plot No. 237,Unit no. A-317,third Floor,Tower-A,Japanese Zone, NIC(M), Neemrana, Alwar,Neemrana-301705, Bounded BY: North by - 45 Mtr Wide Road, South by - 45 Mtr Wide Road, East by - 45 Mtr Wide Road, West by - 45 Mtr Wide Road.	03-10-2025	7,80,713	08-12-2025
3.	Yogesh Dhiman, Binu Dhiman	Flat-Flat No H3091,TOWER NO. H-3,Assotech Springfields,FLAT/DWELLING UNIT BEARING NO. H3-091,9TH FLOOR, TOWER NO. H-3, PLOT NO. GH-10, SPRINGFIELDS, SECTOR- ZETA-1,GREATER NOIDA, DISTT. GAUTAM BU DH NAGAR, UTTAR PRADESH ,Noida, Uttar Pradesh-201306. Bounded By : North by - Entry, South by - Open, East by - Open, West by - Flat No. H3-091.	03-10-2025	14,78,192	08-12-2025
4.	SUNIL KUMAR,Krishna .	Villa-Plot No 47, Aaraji Khewat No 246, Khatoni No 813, Mo No 42, Kila No 16(8-0), 17(8-0), 18(1-13), Waka Mauja Baselwa, Hari Nagar, Tehsil & District Faridabad, Haryana, Faridabad, Haryana-121003. Bounded By : East by - Vacant Plot, West by - Property of Chander, North by - Road 15 feet, South by - Road 15 feet.	03-10-2025	7,28,637	08-12-2025
5.	Babboo Singh,payal .	PLOT No. 24, KHASRA NO. 176, SAI RAM RESIDENCY, VILLAGE SADULLAPUR, TEHSIL DADRI, DISTT. GAUTAM BU DH NAGAR, U.P.DADRI, Uttar Pradesh,201009 Bounded by North-Road, East-Other's Plot, West-Road 15' wide, South-Plot No. 23.	03-10-2025	5,57,718	08-12-2025
6.	Jitendra Sah, Punam Devi	Flat No-UGF 3, Upper Ground Floor (Rear LHS), Plot No- A-170- Khasra No-349 Rail Vihar Sekhari Awas Samiti Ltd., village Sadullabad Ghaaziabad,Ghaaziabad,Uttar Pradesh, 201102 Bounded by North-Nagar Palika Office, East-Other's property,West-Road 30' wide, South-Plot No. A-152.	03-10-2025	14,89,878	08-12-2025
7.	Rohtash ,Amit Kumar, Annu Devi	Khasra No.315, Yamuna City, Phase-2, Village-Chirodi, Loni, Distt-Ghaziabad, U.P., Ghaziabad, Uttar Pradesh,201102 Bounded by North-Rasta 15ft.Wide, South-Other Land, East-Other Plot, West-House of Mr. Amit.	03-10-2025	12,01,776	08-12-2025
8.	Richpal Singh, Sheetal .	Flat No-B-2, 2nd Floor (Without Roof Rights), Khasra No.2989 MIN, Neelmani Apartment, Mansarovar Park, Village-Shahpur Bamheta, Pargana-Dasna, Tehsil & Distt-Ghaziabad, Ghaaziabad, Uttar Pradesh,201002 Bounded by North-Gallery, South-Rasta 22ft. Wide, East-Flat No.B-3, West-Flat No.B-1.	03-10-2025	14,44,626	08-12-2025
9.	Priyanka Shishodia	Plot No E-144,Entire Second Floor with roof rights, Swarn jayanti Puram, Ghaziabad, UP,Ghaziabad,Uttar Pradesh,201001 Bounded by North-Road 9 mtr. Wide, East-Plot No. 145, West-Plot No. 143, South-Other's Plot.	03-10-2025	31,14,207	08-12-2025
10.	Mohd Shahid,Fozia Mohd Yasin	PLOT NO. 97 KHASRA NO. 560 B, VILLAGE- KUDI KHERA, TEHSIL- DADRI G.B. NAGAR, G.B. Nagar, Uttar Pradesh,203207 Bounded by East by - RASTA 16, West by - PART OF North-17 ft wide Road, South-Plot No-80.	03-10-2025	11,91,842	08-12-2025
11.	Naresh,Kopin Kumar, Sarvesh	Row House-HOUSE ON PART OF PLOT NO-448 KHASRA NO-16 MI,TRIPATI ENCLAVE VILLAGE DADUPUR GOVINDPUR PARGANA ROORKEE TEHSIL & DISTT HARIDWAR, Haridwar, Uttarakhand-249401. Bounded By : East by - RASTA 16, West by - PART OF PLOT NO-448, North by - PLOT NO-449, South by - RASTA 16.	03-10-2025	12,62,729	08-12-2025
12.	Late Mangal Singh Naruka (Deceased), Mamta Devi, Other Legal Representative of Late Mangal Singh Naruka (Deceased)	Plot No.259 Goverdhan Dham-III, At Khori Road Luniyawas, Jaipur (Raj), Jaipur, Rajasthan,302019 Bounded by North-Plot No. 260, East-30'-0" Wide Road, West-Other's Plot, South-Plot No. 258.	03-10-2025	16,19,368	08-12-2025
13.	Hemingsh Jaga,Manoj ,Devendra Jaga,Maya .	Plot No-8, Fiza Vihar At Vill - Heerapura, Luniyawas,Jaipur,Rajasthan,303103 Bounded by North-Others Plot, East-Plot No. 7, West-Plot No. 8-A, South-Road 30'-0" wide.	03-10-2025	19,69,674	08-12-2025
14.	Ramji Lal Meena, Saroj Devi	Plot No-06, Scheme Balaji Vihar-1st, Village Nangal Bharda, Tehsil Chomu, Distt-Jaipur, Jaipur, Rajasthan,303807 Bounded by North-Other Land, East-Road 12'-0", West-Other Land, South-Plot No. 3.	03-10-2025	3,89,384	08-12-2025
15.	Vikash Saini,Lalita Saini	Plot No-13, Bajrang Vihar, C-Block, Veer hanuman ji Road, Bhopawas, Chomu jaipur, Jaipur, Rajasthan,303807 Bounded by East-Plot No-14, West-Road 16', North-Plot No-12, South-Road 40'.	03-10-2025	16,17,498	08-12-2025
16.	Harsh Choudhary, Pushpa	Plot No-43 & 44,Khasra No-107, Nandri village, Nandri village,Jodhpur,Rajasthan,342001 Bounded by North-25' Wide Rasta, East-30' Wide Rasta, West-Plot No. 32, South-Plot No. 42.	03-10-2025	35,90,226	08-12-2025
17.	Ajji,Shabeer .	Patta No. 11837 & 11836, Khasra No. 1131/690,Talera,Talera,Rajasthan,323021 Bounded by North-Kayyum Ali, East-H/o Dinesh Kumar, West-H/o Ram Ratan S/o Dhanna Lal, South-Aam Rasta.	03-10-2025		

प्रपत्र सं. आईएनसी-26

(कंपनी (निगम) नियमावली 2014 के नियम 30 के अनुसार)

कंपनी के पंजीकृत कार्यालय को एक राज्य से दूसरे राज्य में स्थानांतरित के लिए समाचार पत्र में प्रकाशित होने वाला विज्ञापन,

केंद्रीय शासन उत्तरी क्षेत्र के समक्ष

कंपनी अधिनियम 2013 की धारा 13 की उप-धारा (4) और कंपनी (निगम) नियमावली 2014 के नियम 30 के उप-नियम (5) के खंड (क) के प्रकरण में

तथा

संस्कृति इन्स्टिट्यूट्स (U80900UP2011NPL188044) के प्रकरण में, जिसका पंजीकृत कार्यालय 28 के.एम. स्टोन, मथुरा-दिल्ली राजमार्ग, छाता, मथुरा, उत्तर प्रदेश, भारत, 281401 में स्थित है।

.....याधिकारता

एतद्वारा याधिकारता द्वारा आम जनता को सूचित किया जाता है कि कंपनी, कंपनी अधिनियम 2013 की धारा 13 के अंतर्गत केंद्रीय शासन को आवेदन करने पर प्रस्ताव करती है, जिसमें बुधवार 3 दिसंबर 2025 को आयोजित असाधारण आम बैठक में पारित विशेष प्रस्ताव के अनुसार कंपनी के मेमोरेण्डम एक एसोसिएशन में परिवर्तन की पुष्टि मांगी जाती, ताकि कंपनी अपना पंजीकृत कार्यालय उत्तर प्रदेश राज्य से राष्ट्रीय राजधानी क्षेत्र दिल्ली में स्थानांतरित किया जा सके।

कोई भी व्यक्ति जिसका हित कंपनी के पंजीकृत कार्यालय के प्रस्तावित परिवर्तन से प्रभावित होने की संभावना है, वह एमसीए-201 टर्नल (www.mca.gov.in) पर निवेशक शिकायत प्रपत्र भरकर या अपने हितों की प्रकृति और विषय के कारणों का उल्लेख करते हुए प्राथमिक के साथ अपनी आपत्तियां ज्ञेय निदेशक, उत्तरी क्षेत्र, बी-2 विंग, द्वितीय तल, पं. दीनदयाल अंबेदकर भवन (पूर्व में पर्यावरण भवन के नाम से जाना जाता था), सीजीओ कॉम्प्लेक्स, नई दिल्ली - 110003 को इस सूचना के प्रकाशन की तिथि से चौदह दिनों के भीतर लिखित रूप में, जिसकी एक प्रति आवेदक कंपनी के पंजीकृत कार्यालय को भी भेज दिए गए पते पर भी भेजी जाए :

पंजीकृत कार्यालय, 28 के.एम. स्टोन, मथुरा-दिल्ली राजमार्ग, छाता मथुरा, उत्तर प्रदेश, भारत - 281401

निदेशक मंडल के आदेशानुसार

कृते **संस्कृति इन्स्टिट्यूट्स**

(राजेश गुप्ता)

स्थान : छाता, मथुरा

दिनांक : 06-12-2025

निदेशक, डीआईएन : 00949722

पंजाब नैशनल बैंक

पंजाब नैशनल बैंक

शाखा - डोईवाला, देहरादून

लॉकर तोड़ने के लिए

1. यह नोटिस सभी सम्बन्धितों को जानना अथवा जतना के लिए है, कि मैंने जलिलखान लॉकर पर अनुवर्षाई/वार्षिक किराया भुगतान बकाया है और किरायादार/लॉकधारक हमारे कई अनुसूचक के बचतपत्र राशि को जमा नहीं करता रहे है।

2. इस संबंध में, लॉकरों को किराया देने लेते समय किया गये एग्रीमेंट के अनुसार बैंक के पास सुरक्षित नियमों के अन्तर्गत बैंक लॉकर तोड़ सकता है यदि – अ) लॉकर धारक को समाप्त नोटिस देने के उपरान्त यदि लॉकर धारक लॉकर को सरेख-खुद एग्री खाती नहीं करता है।

3. यदि लॉकर का किराया तीन लगातार वर्ष तक बकाया रहे।

3. यदि लॉकर धारक ने खाते को सात या इससे अधिक वर्षों तक अपडेट नहीं किया हो (यह किराया जमा नहीं या न हो) के बिना द्वारों गुरुमुद्रा प्रस्थापित हो।

3. इसलिए, यह नोटिस जारी करने के लिए मैंने पूर्णतः किराया के बकाया का भुगतान प्रकटन की तिथि से सही होने के भीतर नहीं किया है, तो लॉकर को तोड़ दिया जायेगा और सामग्री को किराया के मद्देनारे के अनुसार निपटया जाएगा और बैंक इस संदर्भ में कोई नोटिस या सूचना अथवा नही भेजना और इस सम्बन्ध में किए गए सभी किराया और लागतों के लिए हारियरिंग एग्रीमेंट के तहत किरायादार उत्तरदायी होगा।

क्र.सं.	लॉकर/लॉकर धारक	पता	लॉकर नं०	देय तिथि	देय वरि (₹)	सूचना देने की अवधि तिथि
01	श्रीमती बीना देवी	म.नं. 2-14 भुलम,मिलक कॉलोनी, डोईवा, चंडीगढ़ 160014.	AA 00024	15.09.2025	₹. 6,750 (+ GST + Rant)	08.10.2025
2.	नामाल ज्वालापुर, डोईवाला, देहरादून-248140					

यह नोटिस बैंक को कोई कानूनी सहायता लेते जैसा भी मामला हो और बिना किराया पूर्णगट को विवाद / मुकदमे में बैंक के अधिकारी पर प्रतिकूल प्रभाव डाले बिना जारी किया गया है।

पंजाब नैशनल बैंक, देहरादून

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ERA INFRA ENGINEERING LIMITED
CIN: L74899DL1999PLC041350
Regd. Office: B-292, Shop No. 2 & 3, Chandra Kanta Complex,
Near Metro Pillar No. 161, New Ashok Nagar, New Delhi - 110096
Email: revival@eragroup.in

PUBLIC NOTICE - 34th & 35th ANNUAL GENERAL MEETING

Notice is hereby given that the 34th & 35th Annual General Meetings of the Members of Era Infra Engineering Limited will be held on **Wednesday, 31st December 2025 at 3:00 P.M. and 3:30 P.M.**, respectively, through Video Conferencing (VC)/Other Audio-Visual Means (OAVM), in compliance with the applicable provisions of the Companies Act, 2013 and relevant MCA Circulars.

The business to be transacted is provided in the AGM Notices dated 9th December 2025. Members may attend the AGM through VC/OAVM, such attendance shall be counted for quorum under Section 103 of the Act.

The 34th & 35th Annual Notices & Annual Reports are available at www.eragroup.in. Members whose e-mail IDs are not registered may update the same with the Depositories/DP.

Remote e-voting will be available from **28th December 2025 (9:00 A.M.) to 30th December 2025 (5:00 P.M.)** for Members holding shares as on the cut-off date **24th December 2025**. Voting once cast cannot be modified. Members attending the AGM through VC/OAVM, who have not voted earlier, may vote electronically during the meeting.

Detailed instructions for VC/OAVM participation and e-voting are provided in the AGM Notice. For e-voting assistance, email helpdesk.evoting@cdslindia.com or call 1800 21 09911.

For Era Infra Engineering Limited
Sd/-
Arunima Trigunayat
Company Secretary
M.No.: A38917

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